

अपर महानिरीक्षक (आईसेट)
डायरी नं०... 297
क्रमांक... 08:12:21

भारत सरकार / GOVERNMENT OF INDIA
वित्त मंत्रालय, राजस्व विभाग / MINISTRY OF FINANCE, DEPARTMENT OF REVENUE
कार्यालय आयुक्त सीमा शुल्क (निवारक), जोधपुर
OFFICE OF THE COMMISSIONER OF CUSTOMS (PREVENTIVE), JODHPUR
मुख्यालय: नव केन्द्रीय राजस्व भवन, स्टेच्यू सर्किल, सी-स्कीम, जयपुर-302005
HQRS.: N.C.R. BUILDING, STATUE CIRCLE, C-SCHEME, JAIPUR-302005
E-mail – customs.prev@gmail.com

F.No. VIII(48)/323/Prev./Vinayak/ 2021

Dated .11.2021

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No. 1, Wing No. 5, R.K. Puram, New Delhi-110066
2. The Director General, Directorate of Revenue Intelligence, D Block, I.P. Bhawan, I.P. Estate, New Delhi-110002
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K. Puram, New Delhi-110066
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deen Dayal Upadhyay Marg, New Delhi-110002
5. The Additional Director General, Directorate General of System, Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp. Patkar Hall, New Marine Lines, Mumbai-400020
6. All chief Commissioners, Customs, Customs (Prev.), Goods & Services Tax, Goods & Service Tax (Audit)

Sir/Madam,

Sub: Grant of Authorised Economic Operator (AEO Tier-2) status to M/s Vinayak Diamond Tools (GSTN-08ADDPA5798B1ZP and IEC-1309003661), office at H-1/738, RIICO Industrial Area, Sitapura, Jaipur and Plant at F-1289, RIICO Industrial Area, Sitapura, Jaipur -reg

- (1) M/s Vinayak Diamond Tools.-have applied for AEO Tier-2 Certificate in terms of CBEC Circular No. 33/2016-Cus dated 22.07.2016 (available on CBEC Website).
- (2) A list of units of M/s BSL Ltd., is enclosed as Annexure 'A' and its Boards of Directors/Proprietors/ Partners/Company Secretary is enclosed as Annexure 'B'.
- (3) Further, it is also requested that details regarding below mentioned points may be intimated to this office positively within 14 days of receipt of this letter vide post or through email given above (header of the letter).

- i. Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of the excisable goods or cases where service tax has been collected from customers but not deposited to the Government.
- ii. Cases wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii. Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the Show Cause Notices issued under the Customs Act, 1962 (other than those mentioned) in point 1 & 2 above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt. Details may please be communicated. In case any fresh new SCN is issued in further, the same may be intimated endorsed to this office, so that status/accreditation can be reviewed.

- (4) These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting 'AEO' status to the applicant.
- (5) Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in further, the same may also be informed to us.


भवदीय,

Encl. Annexure-A.

(राजेंद्र कुमार महावर)
सहायक आयुक्त

Copy to: -

1. The AEO Programme Manager, Directorate of International Customs, Central Board of Excise & Customs, Jeevan Bharti Building, 2nd Tower, 5th Floor, Connaught Place, New Delhi-110001.
2. The J.S. (Customs), CBEC, North Block ICEGATE, Directorate General of Systems & Data Management, New Delhi.
3. The Additional Director General (Systems), ICEGATE, Directorate General of Systems & Data Management, New Delhi.


सहायक आयुक्त

Annexure-A

A. The Site Address of M/s Vinayak Diamond Tools (GSTN-08ADDPA5798B1ZP and IEC-1309003661).

S. No.	Site Address
1	Head Office at H-1/738, RIICO Industrial Area, Sitapura, Jaipur-302022
2	Unit-I, F-1289, Phase-III, RIICO Industrial Area, Sitapura, Tonk Road, Jaipur-302022

B. List of Proprietor of M/s Vinayak Diamond Tools.

S. No.	Name	Designation	PAN
1	Shri Kanhaya Lal Agarwal	Proprietor	ADDPA5798B